OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: WEST DISTRICT TIS HAZARI COURTS, DELHI

<u>ORDER</u>

In exercise of the powers conferred upon undersigned under rule 14 of Delegation of Financial Powers Rules 1978 as Head of Department of West District, Tis Hazari Courts, Delhi do hereby authorize Sh. Syed Zishan Ali Warsi, ADJ-05, West District, Tis Hazari Courts, Delhi to act as Link Head of Office in respect of the Establishment of this Office in absence of Sh. Manish Khurana, ASJ-04, Head of Office with immediate effect till further orders.

> (SANJAY KUMAR) Principal District & Sessions Judge West District, Tis Hazari Courts, Delhi

> > Dated. 20-09-22

27788-27852 No...../Acctts./West/THC/2022

Copy forwarded for information and necessary action to:-

- 1. The Ld. Principal District & Sessions Judge, (HQ) Tis Hazari Courts, Delhi.
- The Ld. Principal District & Sessions Judge (North, North-West, New Delhi, South, South-East, South-West, East, North-East, Shahdra District)
- 3. Sh. Manish Khurana, ASJ-04, West District, Tis Hazari Courts, Delhi.
- 4. Sh. Syed Zishan Ali Warsi, ADJ-05, West District, Tis Hazari Courts, Delhi.-
- 5. All the Head of Office/Drawing & Disbursing Officer, O/o the Principal District Judge (North, North-West, New Delhi, South, South-East, South-West, East, North-East, Shahdra District)
- 6. The Administrative Civil Judge, West District, THC.
- 7. Ld. Chairman, All the Committees, West District, Tis Hazari Courts, Delhi.
- 8. All the Branches of West District, Tis Hazari Courts, Delhi.
- 9. The Principal Accounts Officer, Govt. of NCT of Delhi, A-Block, Vikas Bhawan, New Delhi.
- 10. The Pay & Accounts Officers, Pay & Accounts Office No. VI, Tis Hazari, Delhi.
- 11. PS to Ld. Principal District & Sessions Judge, West, Tis Hazari, Delhi.
- 12. The Website Committee, Tis Hazari, Delhi.
- 13. Bank Manager, SBI, Tis Hazari, Delhi (along with Specimen Signature of Link HOO).

Principal District & Sessions Judge West District, Tis Hazari Courts, Delhi .